

has been constituted by the Government in January, 1989 to make an indepth study of the problem of arrears in Courts and to suggest remedial measures.

[Translation]

#### **Semi-Nude Pictures in Indian Film Magazines**

1473. SHRI RAMESHWAR PATIDAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that the Indian Film magazines publish nude, semi-nude pictures of women and obscene material on the lines of foreign film magazines like Hollywood and Playboy;

(b) if so, the steps being taken by Government to censor them so that Indian culture, civilization and the dignity of women could be upheld;

(c) whether Government propose to constitute a Censor Board in this regard;

(d) whether code of conduct has been prepared in this regard;

(e) if not, whether Government propose to prepare it and;

(f) if so, when it is likely to be prepared?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (f) Nude/obscene representation of women in books/magazines is already punishable under the Indian Penal Code. Action in this regard can be taken by the respective State Governments/Union Territories accordingly.

[English]

#### **Expenditure on Foreign Offices**

1474. SHRI M. V. CHANDRA SHEKARA MURTHY:  
SHRI V. SREENIVASA PRASAD:

Will the Minister of FINANCE

be pleased to state:

(a) whether his Ministry has recently taken some steps to curtail expenditure on its foreign offices etc;

(b) if so, the facts and details thereof;

(c) whether some of the senior posts have also been abolished; and

(d) if so, the expected foreign exchange likely to be saved due to this austerity measure?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d) Yes, Sir, it is proposed to close down the overseas offices of Indian Investment Centre in Tokyo, New York, London, Frankfurt, Abu Dhabi and Singapore. The annual savings from this are likely to be to the extent of Rs. 2.80 crores (based on IIC's Budget estimates of 1990-91).

#### **ITDC Hotels in Orissa**

1475. SHRI D. AMAT: Will the Minister of TOURISM be pleased to state:

(a) the number of hotels constructed by the India Tourism Development Corporation in Orissa during the last three years;

(b) whether the present capacity of hotels situated in Orissa are sufficient to meet the growing need and accommodation for tourists; and

(c) if not, what are the proposals of the State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) ITDC has constructed a new joint venture hotel Nilachal Ashok, Puri in collaboration with Orissa Tourism Development Corporation Ltd. The Hotel